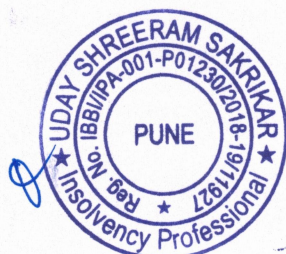


| <b>(FORM A)</b><br><b>PUBLIC ANNOUNCEMENT</b><br>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)<br><b>FOR THE ATTENTION OF THE CREDITORS OF VIKRAM IRON AND STEEL COMPANY PRIVATE LIMITED</b> |                                                                                                                                       |                                                                                                                                                                    |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| RELEVANT PARTICULARS                                                                                                                                                                                                                                                                        |                                                                                                                                       |                                                                                                                                                                    |
| 1.                                                                                                                                                                                                                                                                                          | Name of Corporate Debtor                                                                                                              | Vikram Iron And Steel Company Private Ltd                                                                                                                          |
| 2.                                                                                                                                                                                                                                                                                          | Date of incorporation of Corporate Debtor                                                                                             | 24.09.2004                                                                                                                                                         |
| 3.                                                                                                                                                                                                                                                                                          | Authority under which Corporate Debtor is incorporated / registered                                                                   | Ministry of Corporate Affairs, Registrar of Companies, Pune, Maharashtra                                                                                           |
| 4.                                                                                                                                                                                                                                                                                          | Corporate Identity No. of Corporate Debtor                                                                                            | U27106PN2004PTC019787                                                                                                                                              |
| 5.                                                                                                                                                                                                                                                                                          | Address of the registered office and principal office (if any) of Corporate Debtor                                                    | Registered Office:<br>524/525 New Timber Market Road Opp<br>Sonmarg Talkies Pune 411042                                                                            |
| 6.                                                                                                                                                                                                                                                                                          | Insolvency commencement date in respect of Corporate Debtor                                                                           | 10.01.2020                                                                                                                                                         |
| 7.                                                                                                                                                                                                                                                                                          | Estimated date of closure of insolvency resolution process                                                                            | 08.07.2020                                                                                                                                                         |
| 8.                                                                                                                                                                                                                                                                                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Uday Shreeram Sakrikar<br>IBBI/IPA-001/IP-P01230/2018-19/11927                                                                                                 |
| 9.                                                                                                                                                                                                                                                                                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 303, Rahul Vihar A, Lane 8 Dahanukar Colony,<br>Kothrud, Pune, Maharashtra-411038<br>Email: <a href="mailto:ipudaysakrikar@gmail.com">ipudaysakrikar@gmail.com</a> |
| 10.                                                                                                                                                                                                                                                                                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | 303, Rahul Vihar A, Lane 8 Dahanukar Colony,<br>Kothrud, Pune, Maharashtra-411038<br>Email: <a href="mailto:ipudaysakrikar@gmail.com">ipudaysakrikar@gmail.com</a> |
| 11.                                                                                                                                                                                                                                                                                         | Last date for submission of claims                                                                                                    | 24.01.2020                                                                                                                                                         |
| 12.                                                                                                                                                                                                                                                                                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                     |
| 13.                                                                                                                                                                                                                                                                                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                     |
| 14.                                                                                                                                                                                                                                                                                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | a) <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>b) Not Applicable                                                |

Notice is hereby given that the Hon'ble Adjudicating Authority (here, National Company Law Tribunal, Mumbai Bench at Mumbai) has ordered the commencement of corporate insolvency resolution process of VIKRAM IRON AND STEEL COMPANY PRIVATE LIMITED on 10.01.2020.

The creditors of VIKRAM IRON AND STEEL COMPANY PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 24.01.2020 to the Interim Resolution Professional (IRP) at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Nil] in Form CA.

The proof of claim is to be submitted as per following specified forms

Form B: -for Claims by Operational Creditors

Form C: -for Claims by Financial Creditors

Form D: -for Claims by Workmen and Employees

Form E: -for Claims by Authorised Representative of Workmen and Employees

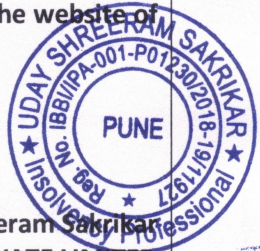
Form G: -for Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above mentioned forms from the website of [www.ibbi.gov.in](http://www.ibbi.gov.in) (link: <https://ibbi.gov.in/home/downloads>) or the CIRP Regulations 2016.

Submission of false or misleading proofs of claim shall attract penalties.

*Uday Shreeram Sakrikar*

Uday Shreeram Sakrikar



Interim Resolution Professional In the matter of VIKRAM IRON AND STEEL COMPANY PRIVATE LIMITED  
IBBI/PA-001/IP-P01230/2018-19/11927

Date: 13.01.2020

Place: Pune